

**GOVERNMENT OF INDIA  
HUMAN RESOURCE DEVELOPMENT  
LOK SABHA**

UNSTARRED QUESTION NO:4036

ANSWERED ON:19.02.2014

ENROLMENT RATE

Bhagora Shri Tarachand;Venugopal Shri P.

**Will the Minister of HUMAN RESOURCE DEVELOPMENT be pleased to state:**

- (a) whether the enrolment of muslim children at the primary level stood at 14.2 per cent and it was 12.1 per cent for upper primary in 2012-13 and their enrolment at the elementary level stood at 13.15 per cent;
- (b) if so, whether such an increase has taken place due to the effective implementation of Sarva Shiksha Abhiyan (SSA) and the Right to Education (RTE) Act;
- (c) if so, the details thereof;
- (d) whether the Government proposes to impart education to muslim students through the Kendriya Vidyalayas with a view to provide them quality education; and
- (e) if so, the details thereof?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (DR. SHASHI THAROOR)

(a) to (c): Yes Madam, as per the District Information System for Education (DISE) 2012-13, the enrolment of Muslim children is 14.20 % at the primary level and 13.52 % at the elementary level, as under the Sarva Shiksha Abhiyan and the Right of children to Free and Compulsory Education (RTE) Act 2009. Access to schools has been enhanced on a priority basis in districts with substantial Muslim population.

(d) & (e): The Kendriya Vidyalayas are schools set up to cater to the educational needs of the wards of transferable Central Government employees. The Kendriya Vidyalayas are obliged to grant admission in class I to the extent of 25% of class strength to the children belonging to weaker sections and disadvantaged groups under section 12 (1) (c) of the RTE Act.